

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 10/RP/2023**

**in**

**Petition No. 393/GT/2020**

Subject : Petition for review of the order dated 19.9.2022 in Petition No. 393/GT/2020 for truing up of tariff of Mauda STPS Stage-I (1000 MW) for the period 2014-19.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 Ors.

Date of Hearing : **31.1.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri Vivek Kumar, NTPC  
Shri Ravin Dubey, Advocate, MPPMCL

**Record of Proceedings**

Since the order in the Review Petition (which was reserved on 28.7.2023) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the representative of the Review Petitioner submitted that since pleadings have been completed and the matter was argued, the Commission may reserve its orders. It was pointed out that this coram includes two members of the earlier coram. Both the counsels agreed that any further oral hearing is not required.

3. Based on the consent of the parties, the Commission reserved its order in the matter.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

